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Title: Introduction of the Constitution (Amendment) Bill, 2012 (Amendment of article 72).

श्री अनंत गंगाधर गीते (रायगढ़): सभापति महोदय, मैं प्रस्ताव करता हूँ कि भारत के संविधान का और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाए।

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

श्री अनंत गंगाधर गीते : महोदय, मैं विधेयक पुरःस्थापित करता हूँ।

MR. CHAIRMAN: Item No. 15 - Shri Satpal Maharaj – not present

Item No. 16 – Shri Satpal Maharaj – not present

Item No. 17 – Shri Satpal Maharaj –not present

Item No. 18 – Dr. Mahendrasinh P. Chauhan

15.37 ¾hrs